

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(25)



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 A.M

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/578/ (IB)/2017
NAME OF THE PETITIONER(S) : VINCOT AGENCIES
NAME OF THE RESPONDENT(S) : SRI RAMAJAYAM SPIN TEX PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. A. JAYARAJ	Counsel for Respondent	
2. A. Sivaji CS. Jeeritha Ramani	Counsel for Petitioner	

ORDER

Counsel for petitioner present and filed vakalat. Counsel for respondent present and filed his vakalat and prayed time for filing counter. Time extended at request. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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